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and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74.
  - (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74.
  - (ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT-9867/75].

ANNUAL REPORT OF ICAR FOR 1971-72
AND A STATEMENT TO. DELAY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table:—

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi for the year 1971-72.
- (ii) A statement (Hind; and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT- 9868/75].

Order No. 44 of Delimitation Commission, Report on General Elections to Legislative Assemblies buring 1974 and a staement 72, Hindi Version of Report

THE MNISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): I beg to lay on the Table—

- (1) A copy of Order No. 44
  (Hindi and English versions)
  of the Delimitation Commission in respect of the State
  of Rajasthan published in
  Notification No. S.O. 289(E)
  in Gazette of India, dated the
  30th June, 1975, under subsection (3) of section 10 of
  the delimitation Act, 1972,
  [Placed in Library. See No.
  LT-9869/75].
- (2) (i) A copy of the Report on the General Elections held during the year 1974 to the Legislative Assemblies of Manipur, Nagaland, Orissa Uttar Pradesh and Pondicherry—Statistical.
  - (ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the above Report. [Placed in Library. See No. LT-9870/75].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA); I beg to lay on the Table a copy each of the following Notifications (Hindi and English ver-